

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2011 &
I.A. No. 123 & 183 of 2011

Dated : 27th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Himachal Pradesh State Electricity Board ... Appellant(s)

Versus

M/s Jaiprakash Power Ventures Limited & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. Antaryami Upadhyay &
Mr. David A

Counsel for the Respondent(s): Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay & Mr. Jayesh Gaurav

ORDER

As agreed by the learned counsel for the parties, post
the matter on **30.09.2011 at 4.00 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS